

GOVERNMENT OF INDIA  
DEPARTMENT OF SPACE

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 292**

TO BE ANSWERED ON THURSDAY, DECEMBER 08, 2022

**NEW SPACE POLICY FOR PRIVATE PLAYER'S PARTICIPATION**

292. SHRI JAGGESH:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Government proposes to allow private sector participation, with commercial activities to be driven by Indian Space Research Organisation's (ISRO) marketing arm, New Space India Ltd. (NSIL);
- (b) whether Government has prepared a policy to define commercial activities of space that are available for private sector handled by NSIL and ISRO; and
- (c) if so, details and the time frame for launching the proposed New Space Policy?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
& PENSIONS AND IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH):**

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- (a) Yes, Sir. Government proposes to widen the participation of private players in space domain, by allowing them to undertake end-to-end space activities. A single-window agency, INSPACE – Indian National Space Promotion & Authorization Centre, has been created in this regard to promote, handhold and authorize space activities of Non-Government Entities(NGEs).

In parallel, NewSpace India Limited (NSIL), a Central Public Sector Enterprise under Department of Space mandated to carry out operational and commercial activities, so far largely conducted by ISRO.

(b) & (c)

Yes, Sir. The Department of Space is in the process of formulating a comprehensive, overarching space policy, that shall bring clarity on roles of various stakeholders. The Policy has undergone extensive deliberations with industry groups, inter-ministerial consultations and is under further approval process.

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